

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO-89
TO BE ANSWERED ON-08.02.2018

SOLAR LIGHTS UNDER AJAY

89*. SHRI SUNIL KUMAR SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- a) whether the installation of solar lights under Atal Jyoti Yojana (AJAY) is being delayed and if so, the details thereof;
- b) whether the maximum time limit for completing any work under Members of Parliament Local Area Development Scheme (MPLADS) is one year while the work taken up under AJAY is being carried out at a very slow pace;
- c) if so, the details of the locations/areas in Jharkhand where work is being carried out under AJAY along with the time lapsed since the sanctioning of funds under MPLADS;
- d) whether the Government has received any kind of complaints regarding solar lights being installed under AJAY and if so, the action taken by the Government thereon; and
- e) whether any officer or committee has been appointed or is proposed to be appointed for monitoring AJAY, if so, the details thereof and the level at which monitoring is being carried out and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 89 to be answered on 08.02.2018 regarding solar lights under AJAY

(a) to (e)

Atal Jyoti Yojana launched in September 2016 and is to be implemented by 31.03.2018. The Scheme provides for installation of Solar Street Lighting Systems in rural, semi urban and urban areas in the states where household electrification is less than 50% as per 2011 Census. Five states namely Assam, Bihar, Jharkhand, Odisha and Uttar Pradesh fall in this category. MNRE provides 75% of the cost of Solar Street Lighting System and 25% is to be provided from MPLADS Funds, Panchayat Funds or Municipalities and other Urban Local Bodies (ULBs) Funds. The Scheme is being implemented through Energy Efficiency Service Limited (EESL).

After receipt of sanction from MPLAD Fund. The work is taken up in the concerned constituency. So far, sanctions have been received in respect of 77 parliament constituencies for installation of 1,11,917 solar street lights. Work has been taken up in 74 constituencies and as on date 77,712 street lights have already been installed.

Out of 14 parliament constituencies in the State of Jharkhand, consent has been received from Hon'ble MPs of seven parliament constituencies and the progress of work is detailed in the Annexure.

The complaints and feedbacks are being received, inter alia, through toll free number, web portal and letters. Timely action is being taken by MNRE/EESL to resolve all complaints in a time bound manner.

As provided in the Scheme, an Implementation Committee has been constituted for monitoring the implementation of the Scheme. The committee is headed by Joint Secretary level officer and has members from the implementation agency, expert institutions and MNRE.

Annexure

Annexure referred in the Statement for Reply of Lok Sabha Starred Question No. 89 to be answered on 08.02.2018 regarding 'Solar Lights under AJAY'

S.No	Constituency	Sanctioned Quantity	Sanction date	Progress as on 01.02.18	Remarks
1	Godda	2000	24-11-16	2,000	100% work completed
2	Chatra	2000	15-12-16	525	Hon'ble MP's clearance on work is awaited
3	Palamu	2000	28-12-16	452	Hon'ble MP's clearance on work is awaited.
4	Ranchi	107	15-05-17	107	100% work completed
5	Hazaribagh	1060	13-06-17	507	Work is in Progress
6	Khunti	2000	23-08-17	1,220	MPLAD fund sanction not received
7	Lohardga	100	12-10-17	100	100% work completed